



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.2817/2017, MA No.3617/2017

New Delhi, this the 13th Day of March, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Arti Narang
Vice Principal, Group-B
D/o Sh. B.M. Narang
R/o Flat No. 822
Bahawalpur Apartments
Sector-4, Plot No.1, Dwarka
New Delhi-110078.Applicant

(By Advocate: None)

Vs.

1. Govt. of N.C.T. of Delhi
Through Principal Secretary (Education Department), Old Secretariat Delhi.
2. Directorate of Education
Through its Director
Old Secretariat, Delhi.
3. Usha Tomar @ Usha Dhariwal
Vice Principal on diverted capacity
(From SKV, No.2, C-Block, Janakpuri
New Delhi), SKV Mohan Garden
Near Uttam Nagar
Delhi.Respondents

(By Advocate: Shri Amit Anand and Shri Dayanand Mishra, OSD, Deptt. Representaive)

Order (Oral)



Hon'ble Mrs. Justice Vijay Lakshmi, M(J)

There is no appearance on behalf of the applicant. A perusal of the order-sheet shows that the applicant is not appearing since long. Applicant was not found present on 18.11.2019 as well as 17.01.2020. Even on date he is not present.

2. Shri Amit Anand, learned counsel appeared on behalf of respondents.

3. It appears that the applicant has lost interest to pursue this OA. Hence, the same stands dismissed for default and for non prosecution. No costs.

Pending MA also stands dismissed.

(Pradeep Kumar) (Mrs. Justice Vijay Lakshmi)
Member(A) Member(J)

/vəb/